



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,3rd March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/5393/2021</a>	SUBHAM RAY <b>Versus</b> THE NATIONAL INSTITUTE OF OPEN SCHOOLING AND 4 ORS	MR R DHAR	
2	<a href="#">Crl.Pet./1327/2022</a>	SHIBANKAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S BANIK MR. D. BORAH	PP, ASSAM
3	<a href="#">RSA/177/2023</a>	TULAN NATH AND 2 ORS. <b>Versus</b> MAHABHARAT NATH	MR. R GOSWAMI S. B. GOSWAMI MS. N DEVI MS. U BHATTACHARYYA	
4	<a href="#">WP(C)/2677/2024</a>	GUNESWAR DOHUTIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI	SC, ELEM. EDU SC, FINANCE
5	<a href="#">WP(C)/4129/2024</a>	LABANYA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, ELEM. EDU SC, FINANCE
6	<a href="#">WP(C)/224/2025</a>	UTPAL BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
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23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/5517/2023</a>	RUFUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
2	<a href="#">WP(C)/5662/2023</a>	SMTI. MANJU SAIKIA <b>Versus</b> THE UNION BANK OF INDIA AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	MR. M SHARMA (r-1,2) MS. S YASMIN (r-1,2) SC, UBI
3	<a href="#">WP(C)/7412/2023</a>	ABHIJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MR. R K PRADHAN	GA, ASSAM

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">RFA/87/2016</a>	SRI AKHIL KALITA <b>Versus</b> SHRI AMRIT CHANDRA KALITA and ANR	MR.A SARMA MR. N ALAM MRK JAIN	MR.P P DAS(R-1) MR.R AHMEDR-1
2	<a href="#">RSA/122/2020</a>	ON THE DEATH OF MD. ABUL HUSSAIN HIS LEGAL HEIRS AND ORS <b>Versus</b> MD. HATEM ALI AND 9 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	
3	<a href="#">RSA/75/2022</a>	NIBASH CHANDRA SHEEL @ CHINU SHEEL <b>Versus</b> ON THE DEATH SUKHMAY KUMAR SHEEL HIS LEGAL HEIRS BINA SHEEL AND ORS.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	MR. S P CHOUDHURY (R21) MR K BISWAKARMA (R21) MS B DEVI (R21)
4	<a href="#">WP(C)/744/2023</a>	KALINATH SARMA AND 6 ORS <b>Versus</b> NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD (NEDFI) AND 10 ORS	MR. R SARMA MR R PATAR MR. P M KALITA MRS. G M D BAISHYA	GA, ASSAM MR. A K RAY (R-6) MR. I GOGOI (R-6) MISS T DAS (R-6) SC, NEDFI
5	<a href="#">WP(C)/4220/2023</a>	APURBA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH LEGAL AID COUNSEL	SC, P H E
6	<a href="#">RFA/30/2024</a>	BARASHA BORAH BORDOLOI <b>Versus</b> DIGANTA BORAH	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	

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